# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.4128 TO BE ANSWERED ON 25.03.2025

## PMAGY SCHEME IN MADHYA PRADESH

### †4128. SHRI GYANESHWAR PATIL:

# Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the steps taken to develop infrastructure and facilities to cater to the minimal requirement of society in the villages of Madhya Pradesh (MP) under Pradhan Mantri Adarsh Gram Yojana (PMAGY);
- (b) the number of villages identified in Madhya Pradesh district-wise;
- (c) the details and current status of specific development works commenced in the said villages under the scheme including the number of beneficiaries under the scheme; and
- (d) the details of the specific works commenced in said villages including the current status thereof?

#### **ANSWER**

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) to (d): In 2021-22 the erstwhile scheme of Pradhan Mantri Adarsh Gram Yojana has been subsumed under the umbrella Scheme Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY). The villages having more than 40% SC population and a total population of 500 or more are eligible for selection under the Scheme. The selected villages are saturated with identified 50 Socio-Economic developmental indicators, under 10 domains namely Drinking Water and Sanitation, Education, Health and Nutrition, Social Security, Rural Roads and Housing, Electricity and Clean Fuel, Agricultural Practices, Financial Inclusion, Digitization, Livelihood and Skill Development, which are the minimum requirements for any person residing in a village.

Under Adarsh Gram Component of Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY), 1,690 villages have been identified in Madhya Pradesh. Out of 1,690 villages, 1,223 villages have been declared as Adarsh Gram and 5,299 works have been carried out benefiting 7,67,710 Scheduled Caste population. The details of villages identified district-wise and number of works carried out in Madhya Pradesh are at Annexure. The works commenced in these villages are mainly for construction of internal roads, construction of toilets in schools and anganwadis, availability of clean drinking water in households, solid and liquid waste management, electrification in villages and construction of drains.

Annexure in r/o Lok Sabha Unstarred question no. 4128 to be answered on 25.03.2025 regarding "PMAGY Scheme in Madhya Pradesh"

.No.	District	Total Villages	m component in Madhya Pradesh No. of works carried out
1	AGAR MALWA	36	113
2	ALIRAJPUR	4	34
3	ANUPPUR	8	3
4	ASHOKNAGAR	34	38
5	BALAGHAT	1	4
6	BARWANI	7	10
7	BETUL	11	18
8	BHIND	86	601
9	BHOPAL	24	64
10	BURHANPUR	5	0
11	CHHATARPUR	77	136
12	CHHINDWARA	16	46
13	DAMOH	21	23
14	DATIA	49	102
15	DEWAS	48	144
	DHAR	4	40
16 17	DINDORI	26	18
	EAST NIMAR	12	29
18	GUNA	22	242
19 20	GWALIOR	54	121
	HARDA	8	10
21	HOSHANGABAD	11	33
22 23	INDORE	36	91
24	JABALPUR	16	39
	KATNI	4	0
25	KHARGONE	30	86
26	MANDLA	8	19
27	MANDSAUR	61	170
28	MORENA	67	30
	NARSINGHPUR	15	113
30	NEEMUCH	10	14
31	NIWARI	24	3
32	PANNA	40	31
	RAISEN	29	33
34	RAJGARH	49	381
35	RATLAM	39	109
36	REWA	56	212
37	SAGAR	60	82
38	SATNA	74	211
40	SEHORE	68	609
41	SEONI	15	113
42	SHAHDOL	5	9
	SHAJAPUR	56	154
43	SHEOPUR	18	8
45	SHIVPURI	46	17
46	SIDHI	11	4
47	SINGRAULI	9	11
	TIKAMGARH	58	176
48	UJJAIN	170	478
49	UMARIA	5	5
50	VIDISHA	47	262
51	Total	1,690	5,299

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